

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation
Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF IDCOL SOFTWARE LIMITED

1	NAME OF CORPORATE PERSON	IDCOL SOFTWARE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	26/11/1998
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	RoC-Cuttack
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200OR1998SGC005541
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	IDCOL HOUSE, ASHOK NAGAR, UNIT-II, BHUBANESWAR -751009
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17 th May 2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR.	SARADINDU JENA O.U-510, 5 TH FLOOR, ESPLANADE ONE, RASULGARH, BHUBANESWAR-751010 EMail:liq.idcolsoft@gmail.com Mob: +91 78944 07699 Regd No: IBBI/IPA-002/IP- N00520/2017-18/11622
8	LAST DATE FOR SUBMISSION OF CLAIMS	16 th June 2022

Notice is hereby given that the IDCOL SOFTWARE LIMITED has commenced voluntary liquidation on 17th May 2022.

The stakeholders of IDCOL SOFTWARE LIMITED are hereby called upon to submit proof of their claims, on or before 16th June 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



SARADINDU JENA
LIQUIDATOR

Regd. No: IBBI/IPA-002/IP-N00520/2017-18/11622

Date: 17/05/2022

Place: Bhubaneswar.